

**COURT-I**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**IA NO. 383 OF 2016 IN  
DFR NO. 2043 OF 2016**

**Dated : 22<sup>nd</sup> August, 2016**

**Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T.Munikrishnaiah, Technical Member**

**In the matter of:**

**Savita Oil Technologies Ltd.**

**.... Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant (s)

:

Ms. Mrinal for

Mr. Anantha Narayana M.G.

Counsel for the Respondents (s)

:

**ORDER**

**IA NO. 383 OF 2016**  
*(Appl. for condonation of delay)*

Counsel for the appellant is stated to be out of station.

List the matter on **24.08.2016.**

**(T.Munikrishnaiah )  
Technical Member**

mk/kt

**(Justice Ranjana P. Desai )  
Chairperson**